

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No105
CP(IB) 772 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Meenakshi Associates Pvt Ltd

.....Applicant

V/s

Gujarat Alkalies & Chemicals Ltd

.....Respondent

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

ChockalingamThirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Sunil Bhavsar, Advocate

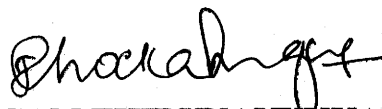
For the Respondent

:Ms.PravalikhaBatthini, Advocate

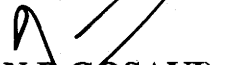
ORDER

The matter stands adjourned to 25.10.2021 for further consideration.

The parties are directed to complete formalities of e-filing of their respective documents within one week, if already not filed.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B. GOSAVI)
MEMBER (JUDICIAL)